BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.376/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name	of the Company	Sadhan Kr. Ghosh-Vs-	ROC, WB	
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
112	ARUN RUMAI COMPANY.	R JAKWAL CECRETARY	SADMAN KR. GNOSH DGH EXOCON INDIA PU	T170 Denoval

ORDER

Ld. Counsel for the petitioner is present.

No time left.

List on 12/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)